

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 114 of 2011

Dated : 4th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

New Delhi Power Limited ... Appellant(s)

Versus

D.E.R.C. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Sanjeet Ranjan
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

As requested by the learned counsel for the Appellant, Post
the matter on **07.12.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks